

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 9/2021

LAL SAHAB SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 141857/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 141855/2019 - EXEMPTION FROM FILING O.T.

IA No. 146115/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

CrI.A. No. 10/2021 (II)

(IA No. 155671/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 155673/2019 - EXEMPTION FROM FILING O.T.)

CrI.A. No. 11/2021 (II)

(IA No. 123692/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 123693/2019 - EXEMPTION FROM FILING O.T.

IA No. 13854/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 07-12-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE DIPANKAR DATTA  
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Appellant(s) Mr. S. R. Setia, AOR

For Respondent(s) Mr. Garvesh Kabra, AOR  
Ms. Mansa Singh, Adv.  
Mr Ahmer Shaikh, Adv.  
Mr. Avanish Deshpande, Adv.

Ms. Bharti Tyagi, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List after ensuing Christmas holidays.

(NARENDRA PRASAD)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
COURT MASTER (NSH)